

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

115. C.P.(IB)-379(MB)/2021

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.02.2024**

NAME OF THE PARTIES: IDBI Bank Limited

V/s.

Madan Lal Goyal

SECTION 95(1) OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. Adv. Komal Bhoir for the Petitioner is present through VC. However, did not mark appearance in the chat box.
2. She submits that settlement talks are going on between the parties and seeks an adjournment after 25.03.2024. At her request, list on **28.03.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)